

228

CRM-M-57736-2023**HARINDER PAL SINGH @ HINDA VS STATE OF PUNJAB AND ANOTHER**

Present: Mr.Mohit Agnihotri, Advocate,
Mr. Mani Makkar, Advocate and
Mr. Abhishek Jindal, Advocate
for the petitioner.

Mr. Mohit Chaudhary, AAG, Punjab.

In compliance of the order dated 16.11.2023 passed by this Court, a reply has been filed by way of an affidavit of Additional Director General of Police, Prisons, Punjab, Chandigarh and the same was taken on record.

As per the said reply, 08 CCTV cameras were installed in front of Gurudwara and Temple inside the jail by the Management committies of Gurudwara and Temple. The CCTV footage of these cameras dated 31.10.2023 has been annexed as Annexure R-3. It has been further stated in the affidavit that only jail employees can be seen in the footage of CCTV cameras around 11:59 A.M., however, the prisoner Harinder Pal Singh was not seen in the footage of CCTV camera. It has been further stated that as per the Enquiry Officer, prisoner Harinder Pal Singh was neither beaten nor he suffered any injury.

Learned counsel for the petitioner contends that on 02.11.2023, the petitioner had moved an application to District and Sessions Judge, Hoshiarpur vide receipt No.16228 dated 02.11.2023 and requested the Sessions Judge, Hoshiarpur to take action in the matter.

During the court proceedings today, learned counsel for the petitioner played the footage from his pendrive Annexure R-3 and from the footage, it is apparent that some person was being beaten up by the jail officials

-2

inside the jail.

Thus, in the prima facie opinion of the Court, a false affidavit has been filed before this Court.

Additional Director General of Police, Prisons, Punjab, Chandigarh as well as Deputy Inspector General of Prisons, Amritsar are directed to remain present in the Court on the next date of hearing.

The District and Sessions Judge, Hoshiarpur is also directed to submit a detailed report with regard to the application, submitted by the present petitioner.

List on 14.12.2023.

The Registry of this Court is directed to communicate this order to the District and Sessions Judge, Hoshiarpur.

(N.S.SHEKHAWAT)
JUDGE

08.12.2023
hitesh